

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 462 /Confdl./2019
I-8-2/2010

Bilaspur, dated the 11 April, 2019

The following Senior Civil Judge, as specified in Column no. (2) of the table below, is hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) having jurisdiction of the Districts mentioned in Column No. (5) and is posted in the capacity as mentioned in column No. (6) from the date she assumes charge of her office:-

TABLE

S. No.	Name & presently posted as	From	To	Jurisdiction of the Court	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Yashoda Nag, Civil Judge Class-I	Gunderdehi	Durg	Durg, Balod and Bemetara Districts	Labour Judge, Labour Court

BY ORDER OF THE HIGH COURT


(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 463 /Confdl./2019
I-8-2/2010

Bilaspur, dated the 11 April, 2019

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- 13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, District - Raipur for information.
- 19) President, Industrial Court, Ghadi Chowk, Raipur for information.
- 20) Smt. Yashoda Nag, Civil Judge Class-I, Gunderdehi *for information and compliance. She is directed to hand over charge of her current post and thereafter proceed to Durg to take charge at her new place of posting on 22.04.2019 positively and send her taking over charge report to the Registry.*
- 21) District & Sessions Judge, Balod for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 22) District & Sessions Judge, Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Admn./ Central Filing/ Criminal/ Classification/ Copying & Supreme Court/ D.E./ Judicial/ O/o R.G./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Deputy Registrar (Accounts & Pay Bill/ Central Filing & Writ/ Confidential/ Civil/ Elimination Cell/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


11.4.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL